

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 35
TO BE ANSWERED ON 28.11.2024**

MEASURES TO ENROLL ELIGIBLE WORKERS IN ESI SCHEME

35. SMT. JEBI MATHER HISHAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has noticed that many organisations do not register all the eligible workers in the ESI scheme, if so, the details thereof, State/UTs-wise;**
- (b) the details of efficacious measures taken to ensure that eligible workers are registered in the Scheme; and**
- (c) whether Government has noticed that ESI Corporation's income is getting affected when eligible workers are denied social security benefits, if so, the details of measures taken to negate this effect, thereby ensuring social security benefits to workers?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

- (a) to (c): A Statement is laid on the Table of the House.**

**

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 35 FOR 28.11.2024 BY SMT. JEBI MATHER HISHAM REGARDING MEASURES TO ENROLL ELIGIBLE WORKERS IN ESI SCHEME.

(a) to (c): The employer has been mandated, in accordance with the provisions of the Employees' State Insurance (ESI) Act, 1948 and the regulations made there under, to register their units and coverable employees in such units with the scheme. To ensure the compliance, ESI Corporation has been conducting survey, inspection to cover the uncovered units and employees. During 2023-24, the ESI Corporation conducted survey of 6474 units. As a result, 2048 units and 31297 employees were covered under ESIC. The State / UT - wise details is annexed.

Further, ESI Corporation has been taking following steps to register and cover eligible units and coverable employees under the provisions of the ESI Act to provide social security benefits to such employees:

- i. Conducting the extensive survey in newly implemented areas.**
- ii. Special survey drives are conducted for coverage of uncovered units and employees.**
- iii. In case of already covered / implemented areas, data from various Government departments such as Employees Provident Fund Organization (EPFO), Labour Department, Ministries / Department dealing with the industries etc. is obtained and units not covered on the basis of the data are covered through survey.**
- iv. The grievances received from various sources such as Association of the Employees, Trade Unions, Individual complaints etc., is examined and survey / inspection of the units is conducted to cover the eligible worker.**
- v. Inspections of the units are also marked through Shram Suvidha Portal to check the compliance status.**

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 35 FOR 28.11.2024 BY SMT. JEBI MATHER HISHAM REGARDING MEASURES TO ENROLL ELIGIBLE WORKERS IN ESI SCHEME.

| List of units surveyed FY 2023-24 | | | | |
|--|--------------------------------|--------------------------------|--|--------------------------------|
| Sl. No. | Name of State / Regions | No. of survey conducted | No. of Units covered through survey | No of employees covered |
| | ANDHRA PRADESH | | | |
| 1 | VIJAYAWADA | 29 | 29 | 218 |
| 2 | VISAKHAPATNAM | 28 | 3 | 38 |
| 3 | TIRUPATHI | 35 | 1 | 10 |
| | ASSAM | | | |
| 4 | GUWAHATI | 212 | 91 | 2387 |
| | BIHAR | | | |
| 5 | PATNA | 46 | 46 | 772 |
| | CHHATISGARH | | | |
| 6 | RAIPUR | 249 | 218 | 2507 |
| | DELHI | | | |
| 7 | RAJENDER PLACE | 125 | 13 | 22 |
| 8 | ROHINI | 127 | 28 | 385 |
| 9 | OKHLA | 1 | 1 | 6 |
| 10 | NAND NAGRI | 63 | 5 | 50 |
| | GOA | | | |
| 11 | PANAJI | 34 | 3 | 44 |
| | GUJRAT | | | |
| 12 | AHMEDABAD | 13 | 7 | 51 |
| 13 | VADODARA | 9 | 4 | 33 |
| 14 | SURAT | 24 | 24 | 180 |
| | HARYANA | | | |
| 15 | FARIDABAD | 14 | 3 | 20 |
| 16 | GURGAON | 399 | 90 | 1081 |
| | KARNAL | 0 | 0 | 0 |
| | HIMACHAL PRADESH | | | |
| 17 | BADDI | 35 | 26 | 289 |
| | JAMMU & KASHMIR | | | |
| 18 | JAMMU | 100 | 4 | 58 |
| | JHARKHAND | | | |
| 19 | RANCHI | 49 | 49 | 893 |
| | KARNATAKA | | | |
| 20 | BANGALORE | 146 | 30 | 479 |
| 21 | HUBLI | 2 | 2 | 79 |
| 22 | BOMMASANDRA | 112 | 2 | 46 |
| 23 | PEENYA | 7 | 0 | 0 |
| 24 | mysore | 44 | 1 | 21 |
| 25 | GULBARGA | 59 | 10 | 180 |
| 26 | MANGALORE | 0 | 4 | 45 |

| KERALA | | | | |
|---------------|-------------------------|------|------|-------|
| 27 | THRISSUR | 43 | 6 | 60 |
| 28 | KOLLAM | 142 | 74 | 1502 |
| 29 | ERNAKULAM | 33 | 15 | 278 |
| 30 | KOZIKODE | 12 | 9 | 177 |
| 31 | THIRUVANANTHAPURAM | 37 | 24 | 517 |
| | MADHYA PRADESH | | | |
| 32 | INDORE | 9 | 3 | 131 |
| 33 | BHOPAL | 8 | 8 | 105 |
| | MAHARASHTRA | | | |
| 34 | MUMBAI | 52 | 8 | 75 |
| 35 | THANE | 147 | 18 | 210 |
| 36 | MAROL | 88 | 14 | 202 |
| 37 | PUNE | 48 | 48 | 652 |
| 38 | NAGPUR | 235 | 103 | 1249 |
| 39 | AURANGABAD | 318 | 42 | 815 |
| 40 | NASIK | 105 | 67 | 972 |
| | ODISHA | | | |
| 41 | BHUVNESHWAR | 70 | 66 | 1296 |
| 42 | JHARSUGUDA | 0 | 25 | 715 |
| | PUDUCHERRY | | | |
| 43 | PUDUCHERRY | 23 | 23 | 474 |
| | PUNJAB | | | |
| 44 | REGIONAL OFFICE, PUNJAB | 3 | 18 | 596 |
| 45 | LUDHIANA | 44 | 9 | 135 |
| 46 | JALANDHAR | 202 | 47 | 520 |
| | RAJASTHAN | | | |
| 47 | JAIPUR | 90 | 23 | 328 |
| 48 | UDAIPUR | 0 | 0 | 0 |
| 49 | JODHPUR | 64 | 60 | 929 |
| 50 | SIKKIM | | 5 | 97 |
| | TAMIL NADU | | | |
| 51 | CHENNAI | 56 | 58 | 1875 |
| 52 | MADURAI | 48 | 28 | 472 |
| 53 | COIMBATORE | 218 | 220 | 1401 |
| 54 | SALEM | 43 | 33 | 584 |
| | TELANGANA | | | |
| 55 | HYDERABAD | 445 | 121 | 2628 |
| | UTTAR PRADESH | | | |
| 56 | KANPUR | 40 | 17 | 286 |
| 57 | NOIDA | 976 | 50 | 471 |
| 58 | VARANASI | 24 | 19 | 263 |
| 59 | LUCKNOW | 1 | 0 | 0 |
| | UTTARAKHAND | | | |
| 60 | DEHRADUN | 70 | 6 | 129 |
| | WEST BENGAL | | | |
| 61 | KOLKATA | 447 | 46 | 670 |
| 62 | BARRACKPORE | 249 | 27 | 461 |
| 63 | DURGAPUR | 122 | 14 | 128 |
| Total | | 6474 | 2048 | 31297 |
